

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

**Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member**

**Date of Order : 4.3.2016**

**Petition No. 118/TT/2014**

**In the matter of:**

Approval of transmission tariff for Assets (07 Nos.) under transmission system for "Transfer of power from Generation Projects in Sikkim to NR/WR Part-B" in Eastern Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 from COD to 31.3.2019.

**Petition No. 475/TT/2014**

**In the matter of:**

Approval of transmission tariff for Asset I: 1 No. 1x500 MVA ICT at 400/220 kV Subhasgram Sub-station along with the associated bays and 2 Nos. of 220 kV equipped line bays at 400 kV Subhasgram Sub-station (Anticipated COD: 31.12.2014), Asset-II: 125 MVAR Bus Reactor-I Muzaffarpur Sub-station along with bays (Anticipated COD: 1.1.2015) and Asset-III: 125 MVAR Bus Reactor-II replacing existing 63 MVAR Bus Reactor at Muzaffarpur along with bays (Anticipated COD: 1.2.2015) under Transmission System for "Eastern region strengthening Scheme-VIII" in Eastern Region from COD to 31.3.2019, under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.



**Petition No. 476/TT/2014**

**In the matter of:**

Approval of transmission tariff for Asset-I: 400 kV Transmission Line for reconfiguration of Biharshariff ckt-III and IV from its present position to Stage-II side of Kahalgaon Switchyard of NTPC (Anticipated COD: 15.1.2015), Asset-II: 400 kV Transmission Line for swapping of Purnea bays-1 and 2 with Sasaram bays-3 and 4 and Kahalgaon bay-1 with Sasaram bay-1 at Biharshariff Sub-station (Anticipated COD: 1.2.2015) and Asset-III: Splitting arrangements with Tie Line breaker for 400 kV Biharshariff Sub-station (Anticipated COD: 15.2.2015) under "Split Bus arrangement for various substations" in Eastern Region from COD to 31.3.2019, under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

**Petition No. 85/TT/2015**

**In the matter of:**

Approval of transmission tariff of 08 nos. Assets under Eastern Region Strengthening Scheme-III in (ERSS-III) in Eastern Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

**Petition No. 136/TT/2015**

**In the matter of:**

Approval of transmission tariff for Asset-I: Split Bus Arrangement at Durgapur Substation, and Asset-II Split Bus Arrangement at Maithon Sub-station under Split Bus Arrangement for various sub-stations in Eastern Region for tariff block 2014-19 under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

**And in the matter of:**



Power Grid Corporation of India Limited  
"Saudamini", Plot No.2,  
Sector-29, Gurgaon -122 001

.....Petitioner

**Vs**

1. Bihar State Power (Holding) Company Limited  
(Formerly Bihar State Electricity Board),  
Bidyut Bhawan, Bailey Road,  
Patna-800 001, Bihar
2. North Bihar Power Distribution Company Limited,  
2nd Floor, Vidyut Bhawan, Bailey Road,  
Patna-800 001, Bihar
3. South Bihar Power Distribution Company Limited,  
2nd Floor, Vidyut Bhawan,  
Bailey Road, Patna-800 001, Bihar.
4. West Bengal State Electricity Distribution Company Ltd.  
Bidyut Bhawan, Bidhan Nagar Block DJ  
Sector-II, Salt Lake City  
Calcutta - 700 091.
5. Grid Corporation of Orissa Ltd.  
Shahid Nagar, Bhubaneswar-751 007.
6. Damodar Valley Corporation  
DVC Tower, Maniktala Civic Centre,  
VIP Road Calcutta - 700 054.
7. Power Department, Government of Sikkim,  
Gangtok - 737 101
8. Jharkhand State Electricity Board  
In Front of Main Secretariat Doranda,  
Ranchi - 834 002.

.....Respondents



## ORDER

The Commission has allowed the annual transmission charges under Regulation 7(7) of the 2014 Tariff Regulations in respect of the assets covered under the petitions mentioned in the order as per following details:-

<b>Sri. No.</b>	<b>Petition No.</b>	<b>Date of order</b>	<b>Period up to which annual transmission charges allowed</b>
1	118/TT/2014	15.4.2015	2015-16
2	475/TT/2014	15.4.2015	2015-16
3	476/TT/2014	15.4.2015	2015-16
4	85/TT/2015	29.4.2015	2015-16
5	136/TT/2015	2.7.2015	2015-16

2. Since these petitions are under consideration for issue of final tariff order, we direct that the annual fixed charges allowed vide the orders as mentioned above shall continue to operate till 30.9.2016 or till the issue of final tariff order whichever is earlier.

Sd/-	Sd/-	Sd/-	Sd/-
<b>(Dr. M.K. Iyer)</b> Member	<b>(A.S. Bakshi)</b> Member	<b>(A.K. Singhal)</b> Member	<b>(Gireesh B. Pradhan)</b> Chairperson

